

Office of the District Judge, Cooch-Behar  
(English Department)

No. 683 /E., Dated, Cooch-Behar, 26~~th~~ April, 2016.

From : The District Judge,  
Cooch-Behar.

To : The Registrar (Listing),  
High Court, Appellate Side,  
Calcutta-700001.

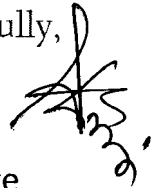
Sub : Request for publication of corrigendum relating to the Employment Notice-2016 of the Judgeship of Cooch-Behar in the website of the Hon'ble High Court, Calcutta.

Sir,

I have the honour to send herewith a copy of corrigendum relating to Employment Notice-2016 being No. 474(Recruitment)/E, Dated, 30-03-2016 with a request to make necessary arrangement for publishing the same in the website of the Hon'ble High Court, Calcutta at <http://www.calcuttahighcourt.nic.in> immediately for wide circulation.

Encl: As above.

Yours faithfully,



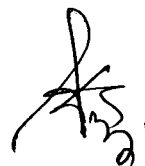
District Judge  
Cooch-Behar.  
**District Judge**  
**Cooch Behar**

**OFFICE OF THE DISTRICT JUDGE, COOCH BEHAR  
(ENGLISH DEPARTMENT)**

**Date: 25.04.2016**

**CORRIGENDUM OF EMPLOYMENT NOTICE  
NO. 474 (Recruitment)/E., DT. 30.03.2016**

In view of the Circular vide No. 83(30)-JD/X/16M-21/14 dt. 05.04.2016 issued by Joint Secretary to the Govt. of W.B. received by District Recruitment Committee, Cooch Behar on 25.04.2016, since the appointment of cadre in nomenclature of Copyist/Typist-Copyist has been declared as irregular, the vacancies (02 posts) for Copyist/Typist-Copyist shall be filled as LDA/LDC and selection procedure as prescribed for LDA/LDC shall be applicable for the candidates applying for the post of Copyist/Typist-Copyist.



Chairman  
District Recruitment Committee,  
District Judge's Office,  
Cooch Behar